

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
MEDIATION				
1	M.C. 33/2019 (A.D.R.)		Shobha Vs NIL	Radeep M.J.
2	O.S. 6/2012 (ARGUMENTS)		T.H.Gangadharaiah Vs Gangamma	BSK NCJ
3	M.V.C. 374/2016 (ARGUMENTS)		Subramani @ Subramanya Vs M.B.Dharaneesh Gowda	K.Nissar Ahamed
4	R.A. 39/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Lohith S.R. Vs Gowramma	D.T. Rajashekharaiiah
5	R.A. 44/2017 (ARGUMENTS) IA/1/2017		Shivagangaiah Vs Rangaswamaiah	T.S. Cyhannakeshavaswamy
ARGUMENTS BY ADV. DEFTS.				
6	R.A. 4/2020 (ARGUMENTS) IA/1/2020		Nagaraju Vs Yallamma	L.S. Suchindra
7	R.A. 10/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Smitha B. N. Vs Thulasiram	G.R. Srinivasa
8	M.C. 9/2020 (JUDGMENTS)		Shanthamani H. M. Vs Nil	Basavakumar
CONCILIATION				
9	O.S. 2/2014 (A.D.R.)		Yashoda Vs K.T. Shivanna	TKU PHD
10	R.A. 22/2017 (A.D.R.) IA/2/2017 IA/1/2017		Naganna Vs Mahesh	B.H. Dyananda
11	R.A. 33/2017 (A.D.R.) IA/1/2017		Parvathi H.K Vs Bharathi	K. Nagesh
12	M.C. 4/2020 (A.D.R.)		S. B. Manjanna Vs B. V. Sandhya	P.H.Dhanapal
13	FDP 6/2018 (ORDERS)		Lakshamma Vs Thimmappa	P.H.Dhanapal

(O.S./0000013/2017)

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.A. 9/2020 (To hear) IA/1/2020		Nagarajashetty S.R. Vs Jayalakshmi S.R.	T.T. Udayashankar
11.00 AM to 02.00PM				
15	O.S. 19/2014 (CROSS OF PW1)		Kamamma Vs Jayamma	L.S. Suchendra HDL
16	O.S. 8/2015 (CROSS OF PW1)		M.G.Chandramohan Vs Jayalakshamma	T.T. Udayashankar
17	O.S. 20/2015 (CROSS OF PW1)		N.R. Kumarswamy Vs N.S. Puttamma and others	B.H. Dayananda
(O.S./0000015/2012)				
18	M.C. 10/2016 (CROSS OF PW1)		Raghu alias Shivakumar B.R. Vs Shruthi alias Dhanalakshmi	B.H. Dayananda
19	M.C. 65/2018 (CROSS OF PW1)		Rajesh H.S Vs Tejaswini T.V	D.T. Rajashekharaiiah
20	M.C. 50/2019 (FOR OBJECTIONS)		N. Kumar Vs Drakshayanamma	T.T. Rajaravichandra
21	M.V.C. 714/2020 (AWAIT SUMMONS)		Pradeep R.S. Vs Ananda Kumar M.S.	T.T. Udayashankar
22	R.A. 42/2015 (EVIDENCE)		Puttamma Vs Shankaralingaiah @ Shankarlingegowda	B.R. Manjunatha
23	R.A. 26/2017 (EVIDENCE) IA/1/2017		Sheshachari Vs Kalachari	H.S. Sudarshan
24	M.C. 54/2019 (EVIDENCE)		Ranganath T. K. Vs Savitha	T.T. Udayashankar
25	M.C. 12/2020 (EVIDENCE)		Meghana Vs Nil	M.C.Y. Kumar
DEFN EVIDENCE				
26	M.C. 58/2017 (EVIDENCE)		Ravi Kumar S Vs Shamaladevi	L.S. Suchindra
Cases listed below are adjourned due to Covid 19				
27	EX 30/2017 (SUMMONS)	19-01-2021 (02.45 PM to 05.45PM)	Gangadharaiah Vs Special Land Acquisition Officer, Tumakuru.	S. Sadashivappa

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 7/2017 (NBW)		Turvekere Police Station Vs Shivanna	A.P.P
CONCILIATION				
2	Crl.Misc. 50/2018 (A.D.R.)		Shamaladevi Vs Ravikumar S	P.H.Dhanapal
3	Crl.Misc. 61/2020 (ORDERS)		Kempaiah Vs Tahasildar	Nataraju
11.00 AM to 02.00PM				
4	Crl.Misc. 76/2020 (NOTICE)		Rangashetty Vs Tahasildar	M.D. Nataraju
5	Crl.Misc. 77/2020 (NOTICE)		Rangashetty Vs Tahasildar	M.D. Nataraju
6	C.C. 370/2013 (NBW)		Turvekere Police Vs Swamy	APP
7	C.C. 355/2017 (CROSS OF PW1)		Jayalakshamma Vs Naseer Ahamad	S.K. Umesh
8	C.C. 1/2018 (CROSS OF PW1)		Sathyanarayana H.J Vs Yassen Khan	B.R. Manjunatha
9	C.C. 18/2018 (CROSS OF PW1)		Arun Kumar K.L Vs Mahima Ranga	B.R. Manjunatha
10	P.C.R. 27/2020 (FOR SWORN STATEMENT)		G. R. Shivananda Vs Javaraiah	B. G. Krishnamurthy
11	Crl.Misc. 37/2020 (FOR ENQUIRY)		Manjegowda M.B. Vs Tahasildar	B.R. Manjunatha
LOK ADALATH				
12	C.C. 112/2018 (A.D.R.)		Channaiah Vs Kodandaramaiah	B.H. Dyananda
13	C.C. 126/2017 (EVIDENCE)		Lalitha M.C Vs Gowramma N.M	S.K. Umesh

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 463/2017 (EVIDENCE)		State by Turuvekere Police Vs Dhananjaya	
SUMMONS TO ACCUSED				
15	C.C. 1/2017 (APPEARANCE OF ACCUSED)		Goramma Vs Madhu alias C. Thopegowda	H.K. Nanjegowda
16	C.C. 590/2015 (EVIDENCE)		Turuvekere police Vs Ravikumar	
17	Cri.Misc. 268/2016 (EVIDENCE)		Nethravathi Vs Shankaramurthy	D.T. Rajashekaraiah
18	C.C. 43/2017 (EVIDENCE)		Turuvekere Police Sattion Vs Murthy	A.P.P
Cases listed below are adjourned due to Covid 19				
19	C.C. 46/2018 (SUMMONS)	22-01-2021 (02.45 PM to 05.45PM)	Raju D.S Vs Umesh	L.T. Shivamurthy
20	C.C. 62/2018 (SUMMONS)	22-01-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Suresh Munda	A.P.P
21	C.C. 68/2018 (SUMMONS)	22-01-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Aleesh	A.P.P
22	C.C. 70/2018 (SUMMONS)	22-01-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Ranjith Kumar	A.P.P
23	C.C. 104/2018 (SUMMONS)	22-01-2021 (02.45 PM to 05.45PM)	Bhyrappa B.R Vs Ramesha M.D	B.V. Mahesh
24	Cri.Misc. 96/2019 (SUMMONS) IA/1/2019	22-01-2021 (02.45 PM to 05.45PM)	Chaitra Vs Paramesha H.S.	G.R. Srinivasa
25	Cri.Misc. 87/2016 (NBW)	22-01-2021 (02.45 PM to 05.45PM)	Kannikaparameshwari and another Vs H.N. Bheemegowda alias H.N. Gowda	B.V. Mahesh
26	C.C. 32/2017 (NBW)	22-01-2021 (02.45 PM to 05.45PM)	Udaykumar Vs Mohankumar G	D.T. Rajashekaraiah

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 155/2015 (EVIDENCE)		Nagaraju K.N. Vs Nanjundaiah	SKU
2	EX 77/2015 (EVIDENCE)		Kempegowda Vs Somashekar	S.K.Umesh
11.00 AM to 02.00PM				
3	EX 34/2014 (NOTICE)		Subhaschandgadia Vs Venkateshaiah K.R.	K.N.G. M.R.N.
4	O.S. 23/2015 (EVIDENCE)		Nagarathna. M.H Vs Gangamma	DTR
5	O.S. 105/2015 (EVIDENCE)		Doddamma Vs Nanjappa	
6	O.S. 249/2015 (/0000) (EVIDENCE) IA/1/2015		Lingappa H.C. Vs B.S. Sathyaraju	H.S.S.
7	O.S. 285/2015 (EVIDENCE) IA/1/2015		Boramma Vs Doddegowda	M.R.Puttaraju
8	O.S. 15/2016 (EVIDENCE) IA/1/2016		Shivaramaiah Vs Kempamma	K.S.Basavaraju
9	EX 21/2011 (Await Records)		B.V.Surapura Vs T.N.Mahadevaiah	GU
10	O.S. 25/2016 (Plaintiff evidence)		Shivanna. H.M Vs Byatamma	B.H.Dayananda
11	O.S. 205/2016 (Plaintiff evidence)		Rajaiah Vs Thimmaiah	Nataraju
12	O.S. 24/2017 (Plaintiff evidence)		Poornima Vs Basavaraju	P.H.Dhanapal
AWAIT COMMISSIONER WARRANT/REPORT				
13	O.S. 259/2014 (SUMMONS)		Thirumalaiah alias sanna pujari Thirumalaiah Vs Dodda pujari thirumalaiah	AND DTR

CROSS EXAMINATION OF DW

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 9/2012 (EVIDENCE)		Manjula Vs N. Shankar	D.T. Rajashekaraiah
CROSS EXAMINATION OF PW				
15	O.S. 68/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rangaiah.H.R Vs Manjanna	A.N.Devaraju
16	O.S. 164/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Narasimhamurthy Vs Narasimhamurthy	H.K.Nanjegowda
17	O.S. 243/2016 (EVIDENCE)		N. Kishan Raj Vs Y.N. Manjunath	H.K.Nanjegowda
18	O.S. 333/2016 (EVIDENCE)		Doddamma Vs Nanjegowda	R.K. Ragavendra
19	O.S. 155/2017 (EVIDENCE)		Gurushanthappa Vs Chaluvaiah S. T.	K. Nagesh
20	O.S. 296/2018 (EVIDENCE)		Lakshamma Vs Kempamma	C.S. Kumar
DEFN EVIDENCE				
21	O.S. 154/2017 (EVIDENCE)		Rangaswamy Vs Ganganna	K. Nagesh
FURTHER EVIDENCE FOR DEFND				
22	O.S. 6/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Chaya.C Vs Cheluvaiah.G.T @ Cheluvegowda	D.T.Rajashekaraiah
23	O.S. 25/2017 (EVIDENCE)		Sharadamma Vs Venkatesh	A.N. Devaraju
FURTHER EVIDENCE FOR PLNTF				
24	O.S. 67/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rangaiah.H.R Vs Manjanna	A.N.Devaraju
25	O.S. 179/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Shantharaju Vs Sannananjappa.B.S	M.Mallikarjunaiah
26	O.S. 329/2016 (EVIDENCE)		Sardar Ahamed Vs Rekha	B.R. Manjunatha

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 184/2017 (EVIDENCE)		Channabasavaiah Vs Shivakumaraswamy	M.B. Shivakumarswamy
28	O.S. 257/2017 (EVIDENCE)		Lalithamma Vs Ganganna	H.K. Nanjegowda
29	O.S. 225/2019 (EVIDENCE)		Shivakumar Vs Punith M.G.	H.K. Nanjegowda
ARGUMENTS BY ADV. DEFTS.				
30	O.S. 33/2017 (ARGUMENTS)		Shankar.D.K Vs Gangamma	K. Nagesh
31	O.S. 148/2014 (JUDGEMENT)		Veeranna Vs Jayamma	MBV
: Misc/0000002/2017				
32	O.S. 225/2015 (JUDGEMENT)		Manjunath G.R Vs Veeranna	K. Nagesha
33	O.S. 206/2016 (JUDGEMENT)		Corporation Bank, Turuvekere Branch, Turuvekere Vs Gangamma	M.C.Nataraju
34	O.S. 9/2011 (Hearing On I.A)		T.K. Ramakrishnaiah Vs Loosizerofrank	BHD DTR
35	O.S. 300/2016 (Hearing On I.A) IA/1/2016 IA/2/2016		Gowramma Vs Nagarathnamma	P.H.Dhanapal
36	O.S. 88/2017 (Hearing On I.A)		Beeralingappa Vs Beerappa	P.L. Naveenkumar
37	O.S. 52/2018 (Hearing On I.A) IA/1/2018		Kumar C.N Vs C.T. Nanjappa	M.R. Puttaraju
38	O.S. 118/2018 (Hearing On I.A)		Beeralingappa Vs Gowramma	D.T. Rajashekharaiiah
39	O.S. 132/2018 (Hearing On I.A)		P.Hanumanthaiah Vs Ramalinagaiah	D.T. Rajashekharaiiah
40	O.S. 214/2018 (Hearing On I.A) IA/2/2018		D.J.Nanjappa Vs Raju	D.T.Rajashekariah

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 279/2018 (Hearing On I.A)		Ramalingaiah Vs Hanumanthaiah	K.N.Gururaj Kar98/1977
Cases listed below are adjourned due to Covid 19				
42	FDP 16/2015 (Steps)	15-12-2020 (11.00 AM to 02.00PM)	M.Narasimhamurthy Vs Vijayalakshmi	HKN
43	O.S. 20/2014 (Objection)	23-12-2020 (11.00 AM to 02.00PM)	Munirangaiah Vs G.C.Manjula	
44	O.S. 155/2018 (SUMMONS) IA/1/2018	02-01-2021 (11.00 AM to 02.00PM)	Sudha Vs Ganganna	P.H.Dhanapal
45	O.S. 202/2018 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Gangadhara Vs K.H. Ningappa	B.H. Dyananda
46	O.S. 276/2019 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Hanumanthaiah. H. Vs The Regional Provident Fund Commissioner	H.K. Nanjegowda
47	O.S. 337/2019 (Call on) IA/2/2019	02-01-2021 (11.00 AM to 02.00PM)	Siddaramaiah Vs Divakara	T.T. Udayashankar
48	EX 25/2017 (NOTICE TO JDR.)	02-01-2021 (11.00 AM to 02.00PM)	The Town Sahakara Sangha Ltd. Vs Jayamma	
49	EX 36/2017 (Notice to LR.s)	02-01-2021 (11.00 AM to 02.00PM)	The Town Sahakara Sangha Ltd. Vs Ramaiah	T.S. Cyhannakeshavaswamy
50	O.S. 244/2017 (S/s to Defendant by RPAD)	02-01-2021 (11.00 AM to 02.00PM)	Kempamma Vs Mahalingaiah	D.T. Rajashekharaiiah
51	O.S. 143/2018 (Notice to Defendant/s)	02-01-2021 (11.00 AM to 02.00PM)	Hanumanthappa aliyas Hanumanthaiah Vs Nanjaiah	G.R. Srinivasa
52	O.S. 310/2018 (Notice to LR.s)	02-01-2021 (11.00 AM to 02.00PM)	M.Shivalingaiah Vs Ningaiah	B.V. Mahesh
53	FDP 4/2018 (NOTICE)	04-01-2021 (02.45 PM to 05.45PM)	Kengaiiah Vs Nanjaiah	D.T. Rajashekharaiiah
54	O.S. 293/2016 (NOTICE)	04-01-2021 (11.00 AM to 02.00PM)	Nanjappa.B Vs Naganna	M.B.Shivakumaraswamy
55	EX 2/2018 (APPEARANCE OF PARTY)	04-01-2021 (11.00 AM to 02.00PM)	Karnataka Bank Ltd., Vs A.S Traders and Agencies	